



**CENTRAL ADMINISTRATIVE TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 131/2021 &
 M.A. No. 1379/2021 in
 O.A. No. 2825/2017**

This the 18th day of August, 2021

(Through Video Conferencing)

**Hon'ble Ms. Manjula Das, Chairman
 Hon'ble Mr. Mohd. Jamshed, Member (A)**

Anil Kumar, A.E (Civil),
 Aged 54 years, Group 'B',
 S/o Sh. Siya Ram Sharma,
 R/o C - 764, JVTS Garden,
 Chattarpur Extn. , New Delhi.

... Applicant

(By Advocate: Mr. G.D. Mishra)

Versus

Mr. Sanjay Goel, Commissioner,
 North Delhi Municipal Corporation,



Dr. S.P.M, Civic Centre,
 Minto Road, New Delhi – 110002.

... Respondent

(By Advocate: Mr. R.V. Sinha with Mr. Amit Sinha)

O R D E R (ORAL)

Ms. Manjula Das, Chairman:

At the time of consideration of the matter, learned counsel for the applicant prays for withdrawal of the Contempt Petition, with liberty to file an Application under Section 27 of the Administrative Tribunals Act, 1985, for execution of the order passed in the O.A. No.2825/2017 dated 08.10.2018.

2. The prayer is allowed. Therefore, the Contempt Petition is dismissed as withdrawn, with liberty as prayed for.

3. In view of the aforesaid order, MA 1379/2021 shall stand disposed of.



(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

August 18, 2021
/lg/jyoti/rk/dd